

(For Insertion in the Maharashtra Government Gazette, Part - I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE

APPELLATE SIDE, BOMBAY

NO. A - 3902/2010

The Hon'ble High Court is please to direct that the following Civil Judges, Junior Division appointed in the cadre of Civil Judges, Senior Division on ad-hoc basis are brought in the regular cadre of Senior Civil Judges.

Sr.No.	Name	Present Posting
1	Shri Khadse A.N.	Secretary District Legal Services Authority Nashik
2	Shri Pawar S.Z.	Secretary District Legal Services Authority Thane
3	Shri Choudhari K.R.	Metropolitan Magistrate 22nd Court, Andheri Mumbai
4	Shri Bhillare A.B.	Judge Small Causes Court Mumbai
5	Shri Patangankar A.J.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Ahmedpur Latur
6	Shri Deshmukh D.D.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Satara
7	Shri Gajbhiye L.M.	Presiding Officer, School Tribunal Amravati
8	Shri Patil G.B.	Judge Labour Court Kolhapur
9	Shri Kulkarni V.D.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Amravati
10	Shri Khambayate P.M.	Civil Judge, Senior Division Panvel Raigad at Alibag
11	Shri Sakarkar N.M.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Aurangabad
12	Shri Tandale D.M.	Metropolitan Magistrate 44th Court, Andheri Mumbai

Sr.No.	Name	Present Posting
13	Shri Dhale D.R.	Judge Labour Court Nagpur
14	Shri Gughane W.V.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Aurangabad
15	Shri Shirsat G.P.	Metropolitan Magistrate 26th Court, Borivali Mumbai
16	Ms. Sawant A.D.	Civil Judge, Senior Division Bhandara
17	Shri Upadhye S.A.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Jalgaon
18	Shri Meshram P.A.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Jalgaon
19	Shri Vidwans V.V.	Judge, Labour Court Ahmednagar
20	Shri Dhoble G.S.	Metropolitan Magistrate 57th Court, Mazgaon Mumbai
21	Shri Vaidya A.N. (Under Suspension w.e.f. 23.12.2008)	Judge Labour Court Thane
22	Shri Lokhande V.A.	Chief Judicial Magistrate Akola
23	Ms. Karnik P.P.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Nagpur
24	Shri Mungale M.S.	Chief Judicial Magistrate Ratnagiri
25	Shri Bansode G.N.	Deputy Charity Commissioner Mumbai
26	Shri Dorle S.P.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Pune
27	Shri Deshmukh S.G.	Judge, Labour Court Pune
28	Shri Bhuyarkar D.E.	Civil Judge, Senior Division Kandhar Nanded
29	Shri Kamble D.D.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Panvel Raigad at Alibag

Sr.No.	Name	Present Posting
30	Shri Khandagale S.S.	Civil Judge, Senior Division Vasai Thane
31	Shri Husale J.C.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Latur
32	Ms. Deshpande Manjusha V.	Metropolitan Magistrate 27th Court, Mulund Mumbai
33	Shri Vaidya V.N.	Judge Small Causes Court Mumbai
34	Shri Ramteke M.K.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Satara
35	Shri Bhise R.K.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Nashik
36	Shri Sontakke A.N.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Thane
37	Shri Patil Maruti B.	4th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Thane
38	Shri Verma O.B.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Jalgaon
39	Ms. Apte A.S.	Additional Chief Judicial Magistrate Nagpur
40	Shri Deodhar S.B.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Nagpur
41	Shri Jaiswal S.R.	Chief Judicial Magistrate Bhandara
42	Shri Zodge M.D.	Civil Judge, Senior Division Malshiras Solapur
43	Shri Mahadik S.M.	Metropolitan Magistrate 30th Court, Kurla Mumbai
44	Shri Agarwal R.B.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Aurangabad
45	Ms. Deshpande S.L.	Civil Judge, Senior Division Jaysingpur Kolhapur
46	Shri Meshram C.W.	Metropolitan Magistrate 16th Court, Ballard Pier Mumbai

Sr.No.	Name	Present Posting
47	Ms. Ghadge N.T.	4th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Pune
48	Shri Jadhav T.B.	Judge, Court of Small Causes Mumbai
49	Shri Deshpande R.B.	4th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Aurangabad
50	Shri Dongre J.H.	Deputy Charity Commissioner Nagpur
51	Shri Bhavthankar A.P.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Dhule
52	Ms. Hankare C.R.	Secretary District Legal Services Authority Aurangabad
53	Shri Masand G.L.	Judge, Labour Court Dhule
54	Shri Tankhiwale A.D.	4th Additional Judge, Court of Small Causes Pune
55	Shri Raje D.G.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Osmanabad
56	Shri Chitnis P.K.	Judge Small Causes Court Mumbai
57	Shri Khan Rasheed M.	Judge, Labour Court Kolhapur
58	Shri Rajkarne A.M.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Kolhapur
59	Shri Ghodchar V.J.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Akola
60	Shri Rathod G.K.	Deputy Registrar High Court, Appellate Side, Bombay Mumbai
61	Shri Duthade P.S.	5th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Pune
62	Shri Jadhav B.N.	Metropolitan Magistrate Addl. Court, Borivali Mumbai
63	Shri Jagtap S.D.	Metropolitan Magistrate 29th Court, Dadar Mumbai

Sr.No.	Name	Present Posting
64	Shri Patani A.K.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Kalyan Thane
65	Shri Patil Vasant S.	Metropolitan Magistrate 32nd Court, Bandra Mumbai
66	Shri Kale B.Y.	Judge, Labour Court Nagpur
67	Shri Patil P.G.	Metropolitan Magistrate 6th Court, Mazgaon, Mumbai
68	Shri Chavan N.K.	Chief Judicial Magistrate Jalna
69	Shri Gaikwad R.W.	Secretary District Legal Services Authority Ahmednagar
70	Shri Salvi S.S.	Chief Judicial Magistrate Beed
71	Shri Hedao S.B.	Judge, Labour Court Satara
72	Shri Padwad U.M.	6th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Pune
73	Shri Kanthale S.S.	Metropolitan Magistrate 33rd Court, Ballard Pier Mumbai
74	Shri Badar P.M.	Judge, Small Causes Court Mumbai
75	Shri Naikwade N.R.	Secretary District Legal Services Authority Mumbai/ Mumbai suburban
76	Shri Bahalkar S.B.	Deputy Registrar High Court, Appellate Side, Bombay Mumbai
77	Shri Bhalerao S.T.	Judge, Small Causes Court Mumbai
78	Shri Yawalkar V.K.	Judge, Small Causes Court Mumbai
79	Shri Ladekar P.Y.	Court Receiver High Court at Bombay Mumbai
80	Shri Ali S.A.S.M.	Judge, Small Causes Court Mumbai

Sr.No.	Name	Present Posting
81	Shri Gaidhani S.B.	Metropolitan Magistrate 34th Court, Vikhroli Mumbai
82	Shri Shah A.K.	Judge, Small Causes Court Mumbai
83	Ms. Pandhare R.N.	Judge, Small Causes Court Mumbai
84	Shri Deshpande M.G.	Judge, Small Causes Court Mumbai
85	Shri Khwaja F.M.	Metropolitan Magistrate 36th Court, Mumbai Central Mumbai
86	Shri Bankar D.N.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Latur
87	Shri Jambkar R.V.	Metropolitan Magistrate 41st Court, Shindewadi Mumbai
88	Shri Mohammad T.Asim	Deputy Charity Commissioner Pune
89	Shri Purwar M.R.	Metropolitan Magistrate 42nd Court, Shindewadi Mumbai
90	Shri Navandar S.R.	Metropolitan Magistrate 45th Court, Kurla Mumbai
91	Shri Gaddam C.P.	Judge, Small Causes Court Mumbai
92	Shri Kathare V.V.	Judge, Labour Court Mumbai
93	Ms. Shaikh R.K.	Metropolitan Magistrate Railway Mobile Court, Andheri Mumbai
94	Shri Mudholkar U.M.	Metropolitan Magistrate 49th Court, Vikhroli Mumbai
95	Shri Bi'e L.D.	Metropolitan Magistrate 50th Court, Vikhroli Mumbai
96	Shri Agrawal G.P.	Judge, Small Causes Court Mumbai
97	Ms. Sayyed P.F.	Judge, Small Causes Court Mumbai


Sr.No.	Name	Present Posting
98	Ms. Nair S.S.	Metropolitan Magistrate 53rd Court, Mulund Mumbai
99	Shri Rane Y.A.	Metropolitan Magistrate 51st Court, Kurla Mumbai
100	Shri Rajvaidya P.P.	Judge, Small Causes Court Mumbai
101	Shri Ghumare D.S.	Metropolitan Magistrate 52nd Court, Kurla Mumbai
102	Shri Kulkarni Moreshwar S.	Metropolitan Magistrate 13th Court, Dadar Mumbai
103	Shri Lambe M.B.	Metropolitan Magistrate 21st Court, Bandra Mumbai
104	Shri Kshirsagar A.D.	Metropolitan Magistrate 23rd Court, Esplanade Mumbai
105	Shri Kachare V.R.	Deputy Secretary Mah. State Legal Services Authority Mumbai
106	Ms. Raut A.C.	Judge, Small Causes Court Mumbai
107	Shri Raje J.N.	Deputy Registrar High Court, Appellate Side, Bombay Mumbai
108	Shri Kharat S.S.	Metropolitan Magistrate 28th Court, Esplanade, Mumbai
109	Shri Saleem M.N.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Ahmednagar
110	Shri Bhalchandra G.G.	Judge, Labour Court Thane
111	Shri Khan Aqeel Z.	Civil Judge, Senior Division Sangamner Ahmednagar
112	Shri Gulhane S.S.	Chief Judicial Magistrate Parbhani
113	Shri Modak P.J.	Judge, Labour Court Chandrapur
114	Shri Jadhav A.S.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Nashik

Sr.No.	Name	Present Posting
115	Shri Wadane J.D.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Kalyan Thane
116	Ms. Patil Shayana V.	Civil Judge, Senior Division Raigad at Alibag
117	Ms. Pardeshi R.P.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Buldana
118	Shri Thakare P.B.	Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Bhandara
119	Shri Vaidya V.M.	Secretary District Legal Services Authority Dhule/Nandurbar
120	Shri Gautam K.N.	Chief Judicial Magistrate and Judicial Magistrate, First Class Yavatmal
121	Shri Gandhi J.L.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Osmanabad
122	Shri Khoche D.D.	2nd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Buldana
123	Shri Salgar A.S.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Osmanabad
124	Shri Nimbalkar V.D.	Secretary District Legal Services Authority Kolhapur
125	Shri Salunkhe S.B.	Chief Judicial Magistrate Solapur
126	Shri Kochey S.M.	5th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Thane
127	Shri Kafre S.R.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Kalyan Thane
128	Shri Shelke B.D.	Presiding Officer, School Tribunal Pune
129	Shri Kazi A.S.	Judge, Labour Court Sangli
130	Ms. Ansari S.S.	Chief Judicial Magistrate Wardha
131	Shri Gudadhe D.K.	6th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Thane

Jr.No.	Name	Present Posting
132	Shri Gurav G.B.	3rd Joint Civil Judge, Senior Division and Judicial Magistrate, First Class Dhule
133	Ms. Chauhan S.A.	Metropolitan Magistrate 54th Court, Mazgan (PITA) Mumbai
134	Shri Pathade V.M.	4 th Joint Civil Judge, Senior Division and Judicial Magistrate, First Class, Nagpur

High Court, Bombay

Dated 27th December, 2010



(M.N. Gilani)

Registrar General

NO. A - 3902/2010

Copy forwarded with compliments for information to:-

The Chief Secretary to the Government of Maharashtra

General Administration Department, Bombay (By Letter)

The Secretary to the Government of Maharashtra,

Law and Judiciary Department, Bombay (By Letter)

The Registrar, High Court of Judicature at Bombay,

Nagpur Bench, Nagpur/ Aurangabad Bench, Aurangabad, Panji (Goa).

The Accountant General -I, Maharashtra, Bombay

The Accountant General -II, Maharashtra, Nagpur

The Pay and Accounts Officer, Bombay

The Resident Audit Officer, Bombay

The Secretary, Maharashtra Judicial Service Association

The Director, Judicial Officers' Training Institute, Nagpur

The Principal Judge, City Civil and Sessions Court, Greater Bombay

The Principal District and Sessions Judge, _____

The Concerned Officers

The Registrar _____, High Court, A.S., Bombay

Inspection Branch/ S.I.D./ J.O.T.I. Branch/ Pay and Perks Branch/

Pay Bill Section/ "A" Civil Branch (3 copies)

High Court, Bombay |

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Dated 27th December, 2010. |

Sd/-
For Registrar General